

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated Guwahati the 24th March, 2023

NO. HC.VII-100(Pt.-VIII)/2010/2683/A ### The Hon'ble Gauhati High Court has been pleased to *nominate* the following Judicial Officer to attend the Training Programme on *Refresher Course on Land Acquisition (P-1339)*, to be organised by the National Judicial Academy, Bhopal from **01-04-2023 to 02-04-2023** in place of **Smti. Sabeena Mazumdar**, Additional District and Sessions Judge, (FTC), Darrang, Mangaldai, Assam who has been *exempted* from attending the aforesaid programme.

Name & Designation of the Officer	Mobile No.	Email ID
Shri Jayanta Kumar Das, Addl. District and Sessions Judge, FTC, Tinsukia	6900746887	jyantadas59716@gmail.com

The aforesaid Officer is directed to attend the respective training programme accordingly. Further, he is also requested to submit a report after the completion of the said programme.

By order,
Sd/- R.A. Tapadar
REGISTRAR (JUDICIAL)

Memo No. HC.VII-100(Pt.-VIII)/2010/2684-2699/A, Dated 24-03-2023

Copy for information & necessary action to:

1. The Hon'ble Director, National Judicial Academy, Suraj Nagar PO, Bhopal – 462044, Madhya Pradesh.
2. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

[The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) he will be entitled T.A. & D.A. as admissible under the Rules].

4. The District & Sessions Judge,
Darrang / Tinsukia

(He is requested to inform the Judicial Officer(s) under his control about this notification accordingly).

5. The Registrar (Admin /Vigilance/Estt.), Gauhati High Court, Guwahati.
6. The Registrar-cum-Principal Secretary to the Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. Shri Jayanta Kumar Das, Addl. District and Sessions Judge, FTC, Tinsukia.
8. Smti Sabeena Mazumdar, Addl. District and Sessions Judge, FTC, Darrang, Mangaldoi.

The nominated participants are requested to intimate their travel plans in writing to the NJA, Bhopal well in advance (at least 3 days) by email at liaisonoffice@nja.gov.in to enable the Academy to provide transport facility from the airport/railway station.

The nominated participants who are attending the training programme for the first time are also requested to deposit one-time Registration Fee of Rs. 1000/- (One thousand) plus GST of Rs. 180/- i.e., a total of Rs. 1180/-.

The nominated participants are requested to pay Lodging & Boarding charges @ Rs. 2500/- (Rupees Two Thousand Five Hundred) plus GST (Rs. 300/- at present) i.e., a total of Rs. 2,800/- per day or part of the day, per person.

No spouse, children, relatives and personal staff are permitted to accompany the nominated participants.

The nominated participants are also requested to carry their officially allotted Laptop/tablets, etc. with them while attending the programme.

9. The Joint Registrar (Judl./ PM & P), Gauhati High Court, Guwahati.
10. The Joint Registrar (Protocol & OSD), Gauhati High Court, Guwahati.
11. The Deputy Registrar (Finance), Gauhati High Court, Guwahati.
12. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).

13. The Administrative Officer, Judicial Academy, Assam with a **request to place the notification before the Hon'ble Director, Judicial Academy.**
14. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
15. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

R. A. Talwar
24.03.23

REGISTRAR (JUDICIAL)